

## Annexure 1

## List of Secured Financial Creditors belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)													(Amount in Rs)	
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SBI		15,17,82,01,598	15,17,82,01,598										
2	Phoenix ARC		8,34,80,84,276	8,34,80,84,276										
3	Axis		1,73,22,71,944	1,73,22,71,944										
4	CBI		2,41,05,48,785	2,41,05,48,785										
5	ICICI		1,65,36,45,671	1,65,36,45,671										
6	OBC		1,27,50,05,234	1,27,50,05,234										
7	IndusInd		98,23,87,519	98,23,87,519										
8	DBS		67,17,03,667	67,17,03,667										
9	IDBI		53,00,10,571	53,00,10,571										
10	SREI (Loan)		96,28,07,912	96,28,07,912										
11	SREI (BSC C&C JV Claim)		1,46,50,26,106	18,78,16,347								1,27,72,09,759		Amount admitted to the extent of CD's share in JV as on LCD.
12	IFCI		2,88,04,13,258	2,88,04,13,258										
13	ARCIL		1,88,51,70,313	1,88,51,70,313										
	<b>Total</b>		<b>39,97,52,76,854</b>	<b>38,69,80,67,094</b>								<b>1,27,72,09,759</b>	<b>-</b>	